

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	CP(IB) No.2/17	Clarification	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SHUBHANGI SETLUR  
S.S. Shubhangi

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Counsel for petitioner is present. He has stated that the petitioner has filed Writ Petition in the Hon'ble High Court of Karnataka and that notices have not been sent to the creditors. Counsel undertakes to file a memo giving the details of the Writ Petition in the Registry.

List it on 17.04.2017.

MEMBER (J)

MEMBER (T)